

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1115/2019 IN CP/549/IB/2017
NAME OF PETITIONER : S. Rajagopal (Liquidator - Srivari Metal Works Pvt Ltd)
NAME OF RESPONDENT : G. Kesavan
SECTION : 35(1)(b), 35(1)(c) & 60(5) of IBC

ORDER

Due to administrative exigencies in relation to sitting in Bench-II,
the matter could not be taken up today. List this matter
on **12.08.2021**.


(K.NATARAJAN)
Deputy Registrar